

at Soron, Tehsil Phulpur (U.P.), according to the new guidelines.

[English]

Financial Assistance to sugar factories in Karnataka

7232. SHRI M. V. CHANDRA-SEKHARA MURTHY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Karnataka Government has requested Union Government to provide financial assistance from the Central Sugar Development Fund for the sugar factories in Karnataka; and

(b) if so, the assistance provide during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) and (b). Applications from 8 sugar factories in Karnataka for financial assistance from Sugar Development Fund for development of sugarcane were received. On examination, these were found incomplete in regard to material information required in support of the Schemes proposed. All the sugar factories were, therefore, advised to resubmit their applications alongwith full details/information. As such no financial assistance could be sanctioned to sugar factories in Karnataka.

[Translation]

Setting up of auxiliary industry to power house in Madhya Pradesh

7233. SHRI DILEEP SINGH BHURIA : Will the Minister of ENERGY be pleased to state :

(a) whether any programme for setting up of any auxiliary industry to meet the requirements of power house and township of NTPC in Sidhi district in Madhya Pradesh has been taken in hand; and

(b) if so, when techno-economic survey for the power house was done and the auxiliary industries set up ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) The Vindhya-chal super thermal power Project of NTPC does not envisage the setting up of auxiliary industry for the power house and the associated township.

(b) Does not arise.

[English]

Laying of product pipelines from Kandla Port to Karnal

7234. SHRI G. BHOOPATHY : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there is any proposal to lay product pipelines from Kandla Port to Karnal in Haryana; and

(b) if so, when and the financial allocation made therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) No, Sir.

(b) Does not arise.

Profits of Super Bazar

7235. SHRI HAFIZ MOHD. SIDDIQ : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the reply given to Unstarred Question No. 3919 on 24-3-1987 regarding profits of Super Bazar and state :

(a) the total sales of Super Bazar during the years 1984-85 and 1985-86 in comparison to sales of 1983-84;

(b) whether the margin of profit of Super Bazar remained the same during these years;

(c) if not, the reasons for the decrease in profit 1984-85; and

(d) whether the sales of Super Bazar have gone down substantially during the last